

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 122 (ND)/2015

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017**

**NAME OF THE COMPANY:** M/s Star Facilities Management Ltd. Vs. M/s Pro Facilities Services Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

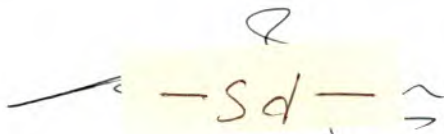
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

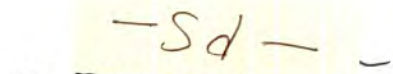
	For the Petitioner (s) :	Mr. Saurabh Kalia, Advocate Mr. Siddhartha Nagpal, Advocate		
--	--------------------------	--	--	--

	For the Respondent (s):	Mr. Vivek Malik, Advocate Mr. Dhawal Jain, Advocate		
--	-------------------------	--	--	--

**ORDER**

The matter has been transferred from the Principal Bench and is at the stage of the final arguments. Re-notify this case for final arguments on 1<sup>st</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**